

(c) whether Government feel the need of reorientation thereof?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) to (c). An assessment is being made of the work done by these bodies and appropriate action is being taken for their re-orientation.

Accident at Kolar Fields

***368. Shri Indrajit Gupta:** Will the Minister of Labour and Employment be pleased to state:

(a) whether a rock-burst occurred at the Champion Reef Mine, Kolar Gold Fields on 24th March, 1962, resulting in death of 4 workers; and

(b) whether an enquiry has been held into the accident and, if so, the findings thereof?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) Yes.

(b) The enquiry is still in progress.

Accident in Indian Iron and Steel Co. Gua

***369. Shrimati Renu Chakravartty:** Will the Minister of Labour and Employment be pleased to state:

(a) what is the finding of the Chief Inspector of Mines on the accident and death of four blasters of Indian Iron and Steel Co., Gua on 26th June, 1961; and

(b) whether there was any infringement of Mines Rules?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a). A 35-feet deep hole in a quarry was being loaded with liquid oxygen cartridges when the third cartridge got stuck about 15 feet below the collar of the hole. While it was being dislodged, the cartridge exploded prematurely killing three persons instantaneously and seriously injuring two others. One of them succumbed to his injuries after

two hours. No one could be held responsible for this accident which has been classified as a case of 'Misadventure'.

(b) No.

Lustrous Wool

***371. Shri Sham Lal Saraf:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the demand for lustrous wools is increasing day by day for our shawl and carpet industries mainly; and

(b) what steps have been taken to make supplies of the requisite qualities of lustrous wool available for the said industries?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) The Special Export Promotion Scheme for Woollen Goods, Carpets etc. provides for the import of raw wool against export of woollen textiles, garments, carpets etc. and it is open to the manufacturer-exporter of finer varieties of carpets to import special quality lustrous wool against his entitlements.

Hindustan Housing Factory Ltd.

***372. Shri Hari Vishnu Kamath:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the date on which the Hindustan Housing Factory Ltd., New Delhi was established;

(b) the name or names and description which it bore before its metamorphosis into the present name and form; and

(c) the date on which it first went into production; and

(d) what exactly the products are that are being manufactured by the factory at present?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):